

SLP(Crl.)... 6481 OF 2001

ITEM No.13

Court No. 4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.).../2001

(From the judgement and order dated 03/05/2001 in CRLR. 1023/93
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

S.K. AGARWAL

Petitioner (s)

VERSUS

MANOJ DALMIA & ANR.

Respondent (s)

(With Crl.M.P. No 6481/2001 for for c/delay in refiling SLP)

With

SLP(Crl.).../2001 (CrlM.P.6502),SLP(Crl.).../2001(Crl.M.P.6661)

Date : 28/09/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. Dushyant Dave, Sr. Adv.
Mr. LK Bhushan, Adv.
Mrs. Shiraz Contractor Patodia, Adv.
Mr. Amaresh K. Singh, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Delay condoned.
Issue notice.

.SP1

Hemalatha

(HK Bhatia)
Court Master